

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 3774-3775/2025

THE STATE OF U.P. & ANR.

Appellant(s)

VERSUS

VIJAY KUMAR @ PYARE LAL ETC.

Respondent(s)

Date : 09-12-2025 These appeals were called on for hearing today.

For Appellant(s) : Ms. Srishti Singh, AOR

Ms. Nikita Capoor, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s) : Mr. Kartikeya Bhargava, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service on respondent No.1 is complete, there is no appearance. Respondent no.2 is duly represented.

Original records of the High Court and the Trial Court have not been received.

Issue reminder.

List again on 15.01.2026.

Copy of this Record of Proceedings be furnished to the concerned Learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN
Registrar